

**PROCEEDINGS OF HIGH COURT OF JUDICATURE AT HYDERABAD  
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH**

**SUB: ANDHRA PRADESH JUDICIAL ACADEMY, SECUNDERABAD  
-TRAINING PROGRAMMES - Nomination of Ms. A.Sai Kumari,  
III Additional Junior Civil Judge (Juvenile Court), Tirupathi,  
Chittoor District, to undergo six weeks intensive training in  
passing Interlocutory Orders, Writing Judgments and in English  
Language, from 30.04.2018 to 15.06.2018 at Andhra Pradesh  
Judicial Academy, Secunderabad - **ORDERS - ISSUED.****

- REF:**
1. High Court's letter ROC.No.44/2016-Vigilance Cell, dated 31.03.2018, High Court of Judicature at Hyderabad.
  2. High Court's letter ROC.No.2283/2018-B.Spl., dated 04.04.2018 addressed to the Director, A.P. Judicial Academy, Secunderabad.
  3. Letter Roc.No.515/2018/APJA-Sec'bad, dated 19.04.2018 from the Director, Andhra Pradesh Judicial Academy, Secunderabad.

**ORDER ROC.NO.2283/2018-B.SPL. DATED: 21.04.2018**

**The High Court passed the following Order:**

Ms. A.Sai Kumari, III Additional Junior Civil Judge (Juvenile Court), Tirupathi, Chittoor District, is hereby nominated to undergo six weeks intensive training in passing Interlocutory Orders, Writing Judgments and in English Language from 30.04.2018 to 15.06.2018 at Andhra Pradesh Judicial Academy, Secunderabad.

- i) Ms. A.Sai Kumari, will handover charge of her post to the IV Additional Junior Civil Judge, Tirupathi, and proceed to attend the said training at Andhra Pradesh Judicial Academy, Secunderabad and is directed to report at the Academy at 09.00 a.m., on 30.04.2018 (Monday).
- ii) The IV Additional Junior Civil Judge, Tirupathi, will be in full additional charge of the post of III Additional Junior Civil Judge (Juvenile Court), Tirupathi, during the training period of Ms. A.Sai Kumari;
- iii) Ms. A.Sai Kumari, after completion of training, will rejoin duty as III Additional Junior Civil Judge (Juvenile Court), Tirupathi, Chittoor District.

Ms. A.Sai Kumari will be under the control of Director, Andhra Pradesh Judicial Academy, Secunderabad, during the period of her training.

After completion of the said training, the Director, Andhra Pradesh Judicial Academy, Secunderabad, shall report to the High Court with regard to imparting training to the officer.

**NOTE:** Ms. A.Sai Kumari is entitled only for actual journey time to report at Andhra Pradesh Judicial Academy, Secunderabad on 30.04.2018.

  
REGISTRAR GENERAL  
FAC.REGISTRAR (VIGILANCE) 2/1/4

To

1. The officer.
  2. The Director, Andhra Pradesh Judicial Academy, Secunderabad.
  3. The Central Project Coordinator, High Court of Judicature at Hyderabad  
(With a request to direct the concerned to place the proceedings in the High Court's website under general information).
  4. The Prl. District and Sessions Judge, Chittoor.
  5. The I Addl. District and Sessions Judge, Chittoor.
  6. The III Additional Junior Civil Judge (Juvenile Court), Tirupathi, Chittoor District.
  7. The IV Additional Junior Civil Judge, Tirupathi, Chittoor District.
  8. The District Treasury Officer, Chittoor.
  9. The Sub Treasury Officer, Tirupathi, Chittoor District.
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